

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 92 of 2012 &
IA no. 397 of 2012

Dated : 2nd May, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Punjab State Power Corporation Ltd. ... Appellant(s)

Versus

Punjab State Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s): Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Ms. Mandakini Ghosh

Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan,
Mr. Raunak Jain for R.1
Mr. Sitesh Mukherjee
Mr. Sakya Singha Chaudhury
Mr. Shantanu Singh for R.2

ORDER

As agreed by the parties, post the matter for hearing on

05.05.2014 at 12:30 p.m.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Pr/js